

C_DOT is periodically reviewing compensation package for the staff. Some benefits to the staff within the existing guidelines are also under consideration of the Government.

[Translation]

Talks with Pak Prime Minister

*931 SHRI CHETAN
P S CHAUHAN
SHRIBOLLABULLIRAMAIAH

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether the Prime Minister held any talks with the Pakistan prime Minister during his recent visit to Bangladesh in connection with the SAARC Summit

(b) if so, the broad outcome of the talks

(c) whether the prime Minister took up the issue of deportation of Memon family during the talks and

(d) if so, the response of the Pakistan Prime Minister thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED) (a) Prime Minister met the prime Minister of Pakistan on 11 April 1993 during the SAARC Summit at Dhaka

(b) and (c) Prime Minister told the prime Minister of Pakistan that statements and assurances notwithstanding, nothing had been done by Pakistan to locate and to return to India the members of the Memon family, the main suspects in the Bombay bomb blasts, who were in Pakistan, and unless this issue is resolved and Pakistan ceases its support to terrorism and subversion directed against India, a conducive

climate for meaningful discussions on bilateral issues will be lacking.

(d) Pakistan Prime Minister stated that a task force had been set up in Pakistan to look into the case and assured that full investigations would be conducted in the case. However, unfortunately, there has been no progress in the matter.

Food processing industries

*932 DR D VENKATESWARARAO Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

(a) whether the Government have decided to set up a committee to monitor the implementation of the draft proposals relating to food processing industries

(b) if so, the number of draft proposals received during each of the last two years, State-wise

(c) the number out of them implemented during the above period, State-wise

(d) the reasons for not implementing the remaining proposals and

(e) the time by which these are likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) (a) to (e), This Ministry has not received any draft proposal relating to food processing industries. However, 2042 Industrial Entrepreneurs Memoranda relating to investment proposals processed. Food Industries have been filed by the entrepreneurs till March '93. The year-wise and State-wise details of which are given in the attached statement. The entrepreneurs are also required to file a separate memorandum at the commencement of the

commercial production 25 memoranda relating to commencement of commercial production have been filed. The time taken for implementation of a project depends upon various factors such as available infrastructure, nature

of the product etc. but it generally averages about 2 years. Action for setting up a departmental Standing Committee/Cell for monitoring the implementation of these projects under a Senior Officer of the Ministry has been initiated.

STATEMENT

Statewise summary of IEMs (From 13.8.91 to 31.3.1993)

Name of the State	No of IEMs filed	
	1991-92	1992-93
Andhra Pradesh	67	56
Assam	1	0
Bihar	3	3
Gujarat	83	54
Haryana	182	98
Himachal Pradesh	10	13
Jammu & Kashmir	2	2
Karnataka	19	23
Kerala	2	5
Madhya Pradesh	104	68

State	No of IEMs filed	
	1991 92	1992 93
Maharashtra	111	127
Manipur	0	0
Meghalaya	1	0
Nagaland	1	0
Orissa	6	5
Punjab	107	77
Rajasthan	165	68
Tamil Nadu	27	29
Tripura	0	0
Uttar Pradesh	295	159
West Bengal	13	17
Sikkim	1	0

State	No of IEMs filed	
	1991-92	1992-93
Andaman Nikobar	1	3
Arunachal Pradesh	0	0
Chandigarh	0	0
Dadar & Nagar Haveli	0	2
Delhi	24	8
Daman & Diu	0	2
L M & A Islands	0	0
Mizoram	0	0
Pondicherry	0	2
Goa	1	0
Total	1221	821